

ITEM NO.62

COURT NO.7

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49737/2024
(Arising out of impugned final judgment and order dated 09-07-2024
in FA No. 9/2014 passed by the High Court Of Chhatisgarh At
Bilaspur)

UTTAM KUMAR VYAPARI

Petitioner(s)

VERSUS

GEETA RAI & ORS.

Respondent(s)

Date : 25-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Kaustubh Shukla, AOR
Mr. Sanket Vasistha, Adv.
Mr. Snehil Shukla, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel for the
petitioner, list the petition on 8th November, 2024.

(SONIA BHASIN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)